

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 275 of 2013

Dated : 29th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Mangalore Electricity Supply Co. Ltd. ... Appellant(s)

Versus

M/s. AMR Power Pvt. Ltd. & Anr. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. S.S. Naganand, Sr. Adv.
Mr. Raghavendra S. Srivastva
Mr. Shhodhan**

**Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. B.Subrahmanya Prasad
for R.1
Mr. D.J. Basu
Mr. Venkata Krishna**

ORDER

Post the matter for further hearing on **08.07.2014.**

**(Rakesh Nath)
Technical Member
Ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**